

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO 5146
TO BE ANSWERED ON 24th MARCH 2026

NLM UDYAMIMITRA PORTAL

5146. SHRI CHAVAN RAVINDRA VASANTRAO:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether National Livestock Mission (NLM), provides 50 per cent capital subsidy upto Rs.50 lakh under its Entrepreneurship Development Programme (EDP) for livestock-based enterprises and if so, the details thereof;
- (b) whether Government has suspended acceptance of fresh applications under the NLM– EDP through the NLM Udyamimitra Portal and if so, the details thereof and the reasons therefor;
- (c) the steps taken/being taken by Government for acceptance of fresh applications under the NLM-EDP through the NLM UdyamimitraPortal;
- (d) the total number of applications received, approved, pending and rejected under the scheme till date, State-wise;
- (e) the details of amount sanctioned and released to the State Implementing Agencies (SIAs), State-wise; and
- (f) the steps taken/being taken by Government to ensure transparency, time-bound processing of applications and uninterrupted support to rural entrepreneurs, particularly small and marginal farmers, women and youth seeking to establish livestock-based enterprises?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) Under the National Livestock Mission (NLM), 50 per cent capital subsidy upto Rs.50 lakh under Entrepreneurship Development Programme (EDP) is provided for livestock-based enterprises for the following activities and subsidy ceiling:

- Poultry Project: Up to ₹25 lakh
- Sheep & Goat Farming: Up to ₹10 lakh to ₹50 lakh
- Pig Farming: Up to ₹15 lakh to ₹30 lakh
- Fodder Projects/ Fodder seed processing and grading infrastructure units: Up to ₹50 lakh
- Horse/Camel/Donkey Breeding: Up to Rs 3 lakh - ₹50 lakh

(b) and (c) The Department of Animal Husbandry and Dairying, Government of India has suspended acceptance of fresh applications under the NLM– EDP through the NLM Udyamimitra Portal since 08.07.2025. Keeping in view of the closing of 15th Finance Commission cycle, the Department of Animal Husbandry and Dairying, Government of India, is presently making concerted efforts to ensure timely completion of ongoing/pending projects so that the second instalment may be released. New projects under NLM-EDP are not considered for approval as it would not be feasible for the beneficiaries to complete such

projects by 31.03.2026. Therefore, the Department of Animal Husbandry and Dairying, Government of India, has decided not to open the portal.

(d) The total number of applications received, approved, pending and rejected under NLM-EDP till date, State-wise is placed at Annexure I.

(e) The subsidy is released directly to the beneficiary. The details of State/UT wise amount of subsidy approved and released is placed at Annexure II.

(f) Under the NLM-EDP activity, the NLM Udyamimitra Portal has been established to streamline the application process, ensuring smooth submission, tracking, and approval of proposals. Additionally, the Department of Animal Husbandry & Dairying (DAHD), Government of India, has developed an advanced dashboard to promote transparency, enhance efficiency, and enable real-time monitoring of projects under the scheme. To support entrepreneurs, the National Livestock Mission Help Desk has been set up in the state to assist with online form submissions and address related issues. Further, Central Level Bankers Committee (CLBC) has been established to track applications pending with banks.

Annexure I

State/UT-wise details of claims and settled during FY 2025-26 are as under:

Sl. No	State	Applications Received	Applications Approved	Rejected/ Deactivated	Applications Pending at Different Levels
1	Andaman And Nicobar Islands	3	0	0	3
2	Andhra Pradesh	3708	293	0	3415
3	Arunachal Pradesh	838	46	0	792
4	Assam	851	40	1	810
5	Bihar	343	2	1	340
6	Chhattisgarh	387	27	0	360
7	Delhi	1	0	0	1
8	Goa	1	0	0	1
9	Gujarat	129	6	0	123
10	Haryana	566	21	1	544
11	Himachal Pradesh	114	17	0	97
12	Jammu And Kashmir	658	27	0	631
13	Jharkhand	126	1	0	125
14	Karnataka	13213	1133	8	12072
15	Kerala	169	15	0	154
16	Ladakh	10	0	0	10
17	Madhya Pradesh	5588	481	1	5106
18	Maharashtra	10589	366	4	10219
19	Manipur	98	6	0	92
20	Meghalaya	132	0	0	132
21	Mizoram	228	78	1	149
22	Nagaland	361	77	2	282
23	Odisha	40	3	0	37
24	Puducherry	10	1	0	9
25	Punjab	868	21	7	840
26	Rajasthan	5725	170	0	5555
27	Sikkim	76	9	0	67
28	Tamil Nadu	2287	181	1	2105
29	Telangana	3977	492	0	3485
30	The Dadra And Nagar Haveli And Daman And Diu	1	0	0	1
31	Tripura	314	26	0	288
32	Uttar Pradesh	3874	221	5	3648
33	Uttarakhand	418	70	2	346
34	West Bengal	271	13	0	258
Grand Total		55974	3843	34	52097

Annexure II

State/UT wise details of approved subsidy and subsidy released till date are as under:

SL. NO	STATE/UT	Approved Subsidy (₹. IN CR)	Subsidy Released (₹. IN CR)
1	Andhra Pradesh	118.15	68.19
2	Arunachal Pradesh	12.99	9.17
3	Assam	11.09	4.66
4	Bihar	0.28	0.14
5	Chhattisgarh	6.19	2.73
6	Gujarat	1.4	0.3
7	Haryana	6.29	1.77
8	Himachal Pradesh	3.9	1.64
9	Jammu And Kashmir	4.8	2.28
10	Jharkhand	0.5	0.25
11	Karnataka	379.1	174.61
12	Kerala	3.88	2.29
13	Madhya Pradesh	164.61	81.81
14	Maharashtra	101.9	51.4
15	Manipur	0.6	0
16	Mizoram	18.54	13.78
17	Nagaland	17.1	13.02
18	Odisha	1.33	0.6
19	Puducherry	0.3	0
20	Punjab	5.88	3.34
21	Rajasthan	38.73	20.77
22	Sikkim	2.42	1.13
23	Tamil Nadu	51.68	26.82
24	Telangana	211.18	95.53
25	Tripura	7.29	4.23
26	Uttar Pradesh	47.54	23.47
27	Uttarakhand	12.95	8.52
28	West Bengal	3.06	1.42
Grand Total		1233.69	613.87